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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 24 /2015-2020
New Delhi, Dated: 25th August, 2017


Subject: Amendment in Para 2.07 of Foreign Trade Policy 2015-2020.

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby adds one more provision in Para 2.07 of the Foreign Trade policy (2015-20) on Principles of Restriction as under:

2.07 Principles of Restriction

(i) **Relating to the importations or exportations of gold or silver.**

2. **Effect of this Notification:** Principle of Restriction "Relating to the importations or exportations of gold or silver" is added at (i) under para 2.07 of Foreign Trade policy (2015-20).


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